



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Transfers and postings.

Government Order No: **1076** - LD (Estt) of 2019.
Dated : 06 - 03 - 2019.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Fayaz Ahmad Shiekh, Special Secretary under orders of transfer in the Home Department is posted in the General Administration Department;
2. Mr. Nazir Ahmad Thakur, Special Secretary under orders of transfer in the State Human Rights Commission shall continue in the J&K State Water Recourses Regulatory Authority till further orders;
3. Smt. Renu Mahajan, Special Secretary under orders of transfer in the &K State Water Recourses Regulatory Authority shall continue in the Finance Department;
4. Mr. Baldev Raj, Additional Secretary under orders of transfer in the Finance Department is posted in the Housing and Urban Development Department;
5. Mr. Qureshi Tariq Mehmood, Additional Secretary presently posted in the Director, Urdu Coordination Cell is transferred and posted in the State Law Commission as Secretary. He shall however, continue to lookafter in the Codification Cell/Urdu Coordination Cell till further orders; and
6. Mr. Muzaffar Ahmad Padroo, Additional Secretary under orders of transfer in the Housing and Urban Development Department is posted in the Directorate of SKIMS, Srinagar.

The above said officers shall be deemed to have been relieved from the date of issuance of this Order.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

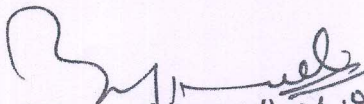
No: - LD (Estt) 2018/95.
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Dated: 06 - 03 - 2019.

1. Principal Secretary to Government, Finance Department.
2. Principal Secretary to Government, Home Department.

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- Affairs.
8. Concerned officers for compliance.
 9. Director Litigation, Kashmir.
 10. Private Secretary to the Hon'ble Advisor (SK) for information of the Hon'ble Advisor.
 11. Private Secretary to the Chief Secretary for information. This is with reference to his No. 117-CS/2019-FM dated 26-02-2019.
 12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
 13. Government order file.
 14. File concerned.


(Riyaz Ahmed) 06.03.2019
Deputy Legal Remembrancer.


06.03.2019